

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

29. CA 149/2023 In CP/225(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2024**

NAME OF THE PARTIES: - Yogesh Kashyap
V/s

Pennwalt Private Ltd
IN THE MATTER OF
Yogesh Kashyap

V/s
Pennwalt Private Limited

**Section: - Rule 11 of NCLT Section 241(1), 242(4), Section 244(1) of
Companies Act, 2016**

ORDER

CA 149/2023 in CP/225/(MB)2022: -

Present: -

Adv. Rohit Gupta a/w Mr. Ameya Deosthale and Ms. Bhoomi Shah

.....Petitioner.

Adv. Shyam Kapadia a/w Adv. Kalyani Deshmukh

..... Respondent Nos. 1 to 4 and 6.

List this matter on **02.09.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)